

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd September, 2024

No.HC.VII-154/2024/8915/A. The following Officers in Grade-I of the Assam Judicial Services are directed to submit 6 (six) copies of judgements, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of their promotion to the post of Super Time Scale District & Sessions Judge.

The judgments should reach this Registry within 15 (fifteen) days from the date of issuance of this Notification.

Name of the Officers:

1. Shri Debasish Bhattacharjee,
District & Sessions Judge, Sonitpur
2. Smti Suchandra Bhattacharjee
Principal Judge, Family Court, Dhubri
3. Shri Biswajit Chakraborty
District & Sessions Judge, Nagaon

By order
Sd/- Chatra Bhukhan Gogoi
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

Memo **No.HC.VII-154/2024/8916-8921 /A.** Dated 02.09.2024

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. Shri Debasish Bhattacharjee, District & Sessions, Judge, Sonitpur.
3. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, Dhubri.
4. Shri Biswajit Chakraborty, District & Sessions Judge, Nagaon.

5. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website and communicating the same to the concerned Officers via e-mail.
6. The CA to Registrar General/ Registrar (Admn/Vigilance/Judicial/ Esttt i/c) Gauhati High Court, Guwahati.

Ch 2/9/2024
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI